

**Development of tourist centres in Gujarat**

846. SHRI CHIMANBHAI MEHTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what are the schemes with the Central Government for the development of tourist spots in Saurashtra and Kutch regions of Gujarat during 1984 and 1985;

(b) what amount was allocated for the development of tourist spots in the State during 1983 and so far during 1984 and 1985?

(c) what are the proposals for the development of tourist spots in the State during 1983 and so far during 1984 and 1985?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION, (SHRI KHURSI ALAM KHAN): (a) to (c) On the basis of proposals received from the Government, the Department has taken up the project of construction of 100 huts in the Wild Ass Sanctuary, Humi of Kutch at an estimated cost of Rs. 19.05 lakhs. A proposal for flood-lighting of Lakhota Palace in Jamnagar is under consideration.

(a) During the first three years of the current Five Year Plan, an amount of Rs. 1.30 lakhs for a project of provision of ten-bertha boats in Ukkai Lake, and Rs. 0.50 lakhs for the promotion of Fairs & Exhibitions.

**Import of staple fibre**

847. SHRI MUKHTIAR SINGH: Will the Minister of COMMERCE be pleased to state:

whether it is a fact that import of staple fibre has been banned recently under restricted item?

What are the reasons therefor; and

(c) whether Government propose to permit its import under open General Licence and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR):

(a) No, Sir.

(b) Does not arise in view of (a) above.

(c) All the principal types of staple fibres are already allowed to be imported by Actual Users under Open General Licence, subject to the conditions laid down in terms of the import Policy in force.

**Piling up of tobacco stock in Andhra Pradesh**

848. SHRI CHATURANAN MISHRA: Will the Minister of COMMERCE AND SUPPLY be pleased to state:

whether State Trading Corporation has enquired into the causes of piling up of tobacco stock in Andhra Pradesh?

(a) Yes, Sir. The State Trading Corporation has not conducted any such enquiry. However, the Tobacco Board and the Government have been seized of the problem. The following measures have in the interim been taken to ease the marketing situation in A.P. since 1984:

(b) : The enquiry; and

(c) what measures have been taken to ease the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) to (c) The State Trading Corporation has not conducted any such enquiry. However, the Tobacco Board and the Government have been seized of the problem. The following measures have in the interim been taken to ease the marketing situation in A.P. since 1984:

(i) A meeting was held with major cigarette manufacturers in April 1984 and they were requested to step up their purchases direct from the grower.